

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1637/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Exponential Solutions & Consultancy Services

V/s

Bookonspot Travel Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CS Rahul Sahasrabudhe	PCS for Petitioner	R. Sahasrabudhe
2.	DEEPAW DSOIT. a/w Somnath Saha	Adv for Respondent Respondent's Representative	Deepa DSOIT.

ORDER

CP No. 1637/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

The Professional appearing on behalf of the Petitioner has submitted that settlement is likely to happen, at his request, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)